NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 35/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE PARTIES:

M/s. Jhaveri Flexo India Limited V/s.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

Order CP. No. 35/74(2)/CLB/MB/MAH/2015

For the Petitioner side is called absent, since this matter is coming first time before the NCLT, this Bench hereby directs the Registry to send notice to the Petitioner intimating next date of hearing enabling them to appear on the next date of hearing.

List this matter for hearing on 25.11.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)